

**High Court of Jharkhand, Ranchi**

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Notification

Dated : 27.02.23

The Jharkhand High Court Officers And The Members Of Staff  
(Recruitment, Conditions of Service, Conduct And Appeal)  
[Thirteenth Amendment] Rules, 2022.

A Rule further to amend the Jharkhand High Court Officers and the Members of Staff (Recruitment, Conditions of Service, Conduct And Appeal), 2003.

No. 10/Acct..... In exercise of power conferred by Article 229 of the Constitution of India and all other enabling provisions in this behalf and in supersession of all Rules, Regulations, Notifications and orders etc. on the subject, the Chief Justice of High Court of Jharkhand, hereby makes the following amendments in the Rules, namely:-

Part-I

PRELIMINARY

1. **Short title and commencement:** (i) These Rules may be called 'The Jharkhand High Court Officers And the Members of Staff (Recruitment, conditions of Service, Conduct And Appeal) [Thirteenth Amendment] Rules, 2022'.

(ii) Those persons serving on the date 31.03.2022 as Court Managers in the High Court of Jharkhand, having been recruited as per the notification No. 36/A, dated 2<sup>nd</sup> February, 2012, published in Jharkhand Gazette (Extra Ordinary) on Friday 3<sup>rd</sup> February, 2012, shall be eligible for one time regularisation by way of absorption in the cadre of Court Manager w.e.f. 01.04.2022 against the permanent post created by the State Government and communicated to this Court through Letter No. 646/J, Ranchi dated 01.04.2022.

(iii) These amendments shall come into force from 01.04.2022.

PART-II  
AMENDMENT OF SCHEDULE

2. Insertion of new Sl. No. 5A in Schedule B of The Jharkhand High Court Officers And The Members Of Staff (Recruitment, conditions of Service, Conduct And Appeal) Rules, 2003

**SCHEDULE 'B'**  
**Officers, being Members of the Establishment of the Court**

Sl. No.	Category/ Class/ Designation	Mode of Appointment	Minimum Qualification required for direct recruitment	Minimum experience, if any required having been earned on the feeder post	Existing Scale of Pay
1	2	3	4	5	6
5.A	Court Manager	1. One time regularisation by way of absorption of two Court Managers who were working in the establishment of this Court on 31.03.2022.  2. By Direct Recruitment.	(i) A Degree or Advanced Diploma in General Management preferably MBA from recognized institution. (ii) Seven (7) years Experience / Training in System and Process Management. (iii) Seven (7) years Experience / Training in IT Systems Management, HR Management and Financial System Management		6th Pay Commission 15600-39100 with Grade Pay of Rs. 7600/-  7th Pay Commission Level-12 78800/-

By Order

Sd/- Mohammad Shakir

**Registrar General**

Memo. No. 554 / Accts. Dated: - 27.02-23 High Court of Jharkhand

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**Registrar General**